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Title : The Minister of State in the Ministry of Tourism laid a statement regarding status of implementation of further recommendations contained in the 162nd Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in the 154th Report of the Committee on Demands for Grants (2010-11) (Demand No.93), pertaining to the Ministry of Tourism.

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): Madam, I beg to lay the Statement on the status of further recommendations/observations contained in the 162nd Report on the Action Taken by the Government on the recommendations/observations of the Department-related Parliamentary Standing Committee on Transport, Tourism & Culture contained in its 154th Report on Demands for Grants (2010-11) of the Ministry of Tourism in pursuance of the direction of the hon. Speaker, Lok Sabha which reads as under:-

"The Minister concerned shall make once in six months a statement in the House regarding the status of implementation of recommendations contained in the Reports of Lok Sabha with regard to his Ministry."

The Standing Committee on Transport, Tourism & Culture considered and adopted the 162nd Report of the Committee on Demands for Grants (2010-11) of the Ministry of Tourism at its meeting held on the 20th December, 2010. The Report was laid on the Table of the Lok Sabha on 04.03.2011.

Madam Speaker, the Statement indicating the status of the Action Taken on the recommendations of the 154th Report was laid on the Table of Lok Sabha on 04.03.2011. In the 162nd Report, the Standing Committee has made 34 further recommendations/observations on the Action Taken by the Government on the recommendations/observations of the Committee contained in the 154th Report.

I lay on the Table of the House the present status of each further recommendations/observations contained in the 162nd Report as Annexure. ...(*Interruptions*)